

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

Dated: 11.09.2020

NOTICE

Take notice that the following matters listed on 16.09.2020 in the Court - II will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1991, 1993 of 2020 in Comp. App. (AT) (Ins) No. 388 of 2020	Rajesh Nagpal Vs. Gupta Ji Electric Company & Anr.	Shailendra Singh	Ritesh Agarwal
2.	Contempt Case (AT) No. 23 of 2020 in Comp. App. (AT) (Ins) No. 388 of 2020	Ranjit Kumar Verma (IRP) Vs. Rajesh Nagpal	Shailendra Singh	Ritesh Agrawal

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- 3. Notice Board**
- 4. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**